94

N	lame of the States		Culturable	Unutilizd	Area				
							Culturable wasteland	Fallows other than culturable fallows	Total
10.	Madh y a Pradesh			•	•	•	1980	911	289 t
11	Maharashtra				•		1009	787	1796
12	Manipur		•		•		• •		
13.	Meghalaya .				•	•	650	252	902
14.	Nagaland					•	•		
15.	Orissa!		•				426	325	651
16.	Punjab		٠				65	2	67
17.	Rajasthan						5 7 93	2030	7735
18.	Tamil Nadu				•		137	599	1036
19.	Tripura						7	2	9
20.	Uttar Pradesh				•		1536	595	2131
21.	West Bengal	•	`.				••	262	262
22.	Andaman & Nicobar			`.	•	•	. 11	4	15
23.	Arunachal Pradesh			•	•	•	149	118	267
24.	Dadra & Nagar Have	elı				•	3	••	3
25.	Delhi						1	10	1 1
26.	Goa, Daman & Diu			•		•	93	••	93
27.	Lakshdweep .			•	•	•	••	••	•
28.	Mizoram,				•	•	74	259	3 33
29.	Pondicherry			•	•	•	1	••	ı
	ALL India						17057	9116	26173

Hardships Suffered by the Rehabilitated inhabitants of Balapura Village, Kota, Rajasthan

632. SHRI NRIPATI RANJAN
CHOUDHURY;
SHRI JAHARLAL
BANERJEE:
DR. RAJAT KUMAR
CHAKRABARTI;
SHRI PHANINDRA NATH
HANSDA

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government have received any representation from the rehabilitated inhabitants of Balapura Village No. 2, P.O. Nahargarh Tehsil in District Kishanganj, Rajasthan, regarding the hardships suffered by them as the lands allotted to them are full of forests and are of hard soil which do not permit any cultivation being done there;
- (b) if so, what are the details thereof;
- (c) whether it is a fact that the financial assistance for the construction of residential quarters which

was being given to them has also been stopped and the work on water supply system has not yet been completed; and

(d) if so, what action Government have taken or propose to take in this regard?

ΙN THE MINISTER OF STATE AND THE MINISTRY OF WORKS HOUSING AND SUPPLY AND RE-HABILITATION (SHRI RAM KINKAR): (a) and (b) Yes, The representations were on alleged defective land, stoppage of cash doles and rations, slow progress in construction of houses, and on provision of drinking water, of dispensary and of primary school. The State Government have reported that the allotted land is fertile; cash doles and rations are being given; houses have constructed and within next two months they will be completed; drinking water has been provided by deepening the wells, besides mobile dispensaries, medical officer has been posted at a close-by village so that adequate medical facilities can available; and educational facilities have been provided by appointing constructing teachers and also by the primary school which will be completed soon.

- (c) No. Sir.
- (d) Does not arise.

Setting up of an Education Commission

633. SHRI GUNANAND THAKUR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government have received any proposals to set up another Education Commission to formulate a new system of education for the country; and
- (b) if so, what action Government have taken or propose to take in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) No such proposal is under consideration.

Cordoning off surplus areas during procurement in West Bengal

- 634. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that the Central Government have not permitted the West Bengal Government to cordon off the surplus areas in the State during the recent Kharif procurement; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) Imposition of inter district restrictions as proposed by the State Government will be contrary to the national policy under which free movement of rice and paddy throughout the country has been allowed.

Central Aid to Bihar for Irrigations Facilities and Flood Control

635. SHRI GUNANAND THAKUR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that the Bihar Government have asked the Central Government for substantial financial assistance for provision of irrigation facilities and for measures to control floods in the State:
- (b), if so, what are the details thereof; and
- (c) what action Government have taken in this regard?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c) Central assistance to States is given in the form of block loans and